



**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka,  
Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi  
Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 30 of 2018**

**IN THE MATTER OF:**

**Shri Kunal Gupta**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka,  
Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi  
Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 31 of 2018**

**IN THE MATTER OF:**

**Shri Amritanshu Khaitan**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka,  
Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi  
Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 32 of 2018**

**IN THE MATTER OF:**

**Shri Suvamoy Saha**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka,  
Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi  
Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 33 of 2018**

**IN THE MATTER OF:**

**Shri Anil Bajaj**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Manas Kumar Chaudhuri and Mr. Aman Singh Baroka,  
Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi  
Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 34 of 2018**

**IN THE MATTER OF:**

**Indo National Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 37 of 2018**

**IN THE MATTER OF:**

**Hemant Gupta**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1  
Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 38 of 2018**

**IN THE MATTER OF:**

**P. Dwaraknath Reddy**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.**

**WITH**

**Competition Appeal (AT) No. 39 of 2018**

**IN THE MATTER OF:**

**R.P. Khaitan & Ors.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Rajshekhar Rao, Anandh Venkataramani, Mr. Sourabh Rath and Ms. Supritha Prodaturi, Advocates.**

**For Respondent: Mr. Udayan Jain and Mr. Kamal Sharma, Advocates for R-1 Mr. Karan Chandhiok, Ms. Ruchi Khanna and Ms. Shruthi Rao, Advocates for R-3.**

**O R D E R**

**27.01.2020** These being part heard matters, list before the appropriate Bench.

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Shreesha Merla]  
Member (Technical)

RN/gc